

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. C.P.(IB)-3411(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Fusco Glass India Private Limited**  
**V/s**  
**Hotel Horizon Private Limited**

**APPEARANCES: -**

**FOR OPERATIONAL CREDITOR :** Absent.

**FOR CORPORATE DEBTOR :** Absent.

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**Registry is directed to issue notice** to both the Operational Creditor and Corporate Debtor intimating the next date of hearing. Counsel for the Applicant submitted that he has served the copy of the Company Petition to the Corporate Debtor. He is directed to file proof of service along with the affidavit of service. List the matter for hearing on **11.04.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**